GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3378

TO BE ANSWERED ON THE 16TH MARCH, 2021/ PHALGUNA 25, 1942 (SAKA)
BURNT TO DEATH CASES

3378. KUNWAR DANISH ALI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of rape and burnt to death cases registered during the last five years in the country, especially in Uttar Pradesh; and
- (b) the number of culprits arrested and punished during the said period, State-wise, especially in Uttar pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) & (b) National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". Published reports are available till the year 2019. Specific data on cases registered for 'rape and burnt to death' is not centrally maintained. However, as per published information, details of cases registered, persons arrested and convicted for murder with rape/gang rape for the years 2017, 2018 and 2019 (data maintained only since 2017 for this category) are at Annexure.

Annexure mentioned in the reply to the unstarred question no.3378 for reply on the 16 March 2021

State/UT-wise Cases Registered (CR), Persons Arrested (PAR) and Persons Convicted (PCV) under Murder with Rape/Gang Rape during 2017-2019

			2017	торо, оа	-B P	2018			2019		
SL	State/UT	CR	PAR	PCV	CR	PAR	PCV	CR	PAR	PCV	
1	Andhra Pradesh	6	10	0	4	6	1	6	10	0	
2	Arunachal Pradesh	0	0	0	0	0	0	1	1	0	
3	Assam	27	38	0	66	74	6	26	29	2	
4	Bihar	0	0	0	9	7	0	4	4	0	
5	Chhattisgarh	3	3	0	10	19	2	3	4	0	
6	Goa	2	2	0	1	1	0	0	0	0	
7	Gujarat	4	12	0	6	9	0	7	11	0	
8	Haryana	8	6	3	26	31	2	6	6	6	
9	Himachal Pradesh	7	13	0	7	7	0	13	8	3	
10	Jammu & Kashmir*	0	0	0	0	0	0	1	0	0	
11	Jharkhand	6	6	0	7	7	0	4	5	1	
12	Karnataka	7	15	0	16	17	1	23	24	1	
13	Kerala	4	8	0	1	4	0	14	20	2	
14	Madhya Pradesh	21	30	8	46	69	10	37	62	9	
15	Maharashtra	26	70	17	17	32	5	47	62	12	
16	Manipur	0	0	0	0	0	0	0	0	0	
17	Meghalaya	0	0	0	4	3	0	6	8	0	
18	Mizoram	0	0	0	1	1	0	0	0	0	
19	Nagaland	1	1	3	0	0	0	0	0	0	
20	Odisha	9	5	5	1	6	0	3	1	0	
21	Punjab	3	7	0	4	8	2	0	0	0	
22	Rajasthan	4	3	0	6	6	1	7	5	2	
23	Sikkim	0	0	0	0	0	0	0	0	0	
24	Tamil Nadu	2	5	0	4	9	0	8	18	0	
25	Telangana	3	4	0	6	13	0	20	35	1	
26	Tripura	2	2	0	0	0	0	0	0	1	
27	Uttar Pradesh	64	112	9	41	76	5	34	68	8	
28	Uttarakhand	1	0	0	2	3	0	2	3	0	
29	West Bengal	3	6	1	6	9	0	6	9	0	
	TOTAL STATE(S)	213	358	46	291	417	35	278	393	48	
30	A&N Islands	0	0	0	0	0	0	0	0	0	
31	Chandigarh	0	0	0	0	0	1	0	0	0	
32	D&N Haveli**	0	0	0	0	0	0	0	0	0	
33	Daman & Diu**	0	0	0	0	0	0	0	0	0	
34	Delhi	6	12	2	3	6	0	5	11	0	
35	Lakshadweep	0	0	0	0	0	0	0	0	0	
36	Puducherry	4	4	0	0	0	0	0	0	0	
	TOTAL UT(S)	10	16	2	3	6	1	5	11	0	
	TOTAL (ALL INDIA)	223	374	48	294	423	36	283	404	48	

Source: Crime in India Data maintained since 2017 in this category